

File No. 1-90/FSSAI/SP (MS&A)/2009  
**Food Safety and Standards Authority of India**  
(A statutory Authority established under the Food Safety and Standards Act, 2006)  
(Quality Assurance Division)  
**FDA Bhawan, Kotla Road, New Delhi - 110002**

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Dated, the 9<sup>th</sup> January, 2017

**ORDER**

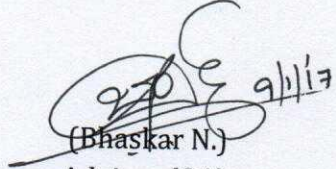
**Subject: Manuals of methods of analysis of various food products - reg.**

This is in continuation to Authority's Order of even number dated 25.05.2016.

2. The following 4 manuals of methods of analysis of foods have been approved by the Food Authority in its 22<sup>nd</sup> meeting held on 20.12.2016 after due consultations:

- (a) Antibiotic and Hormone Residues
- (b) Pesticide Residues
- (c) Meat & Meat Products and Fish & Fish Products
- (d) Water Analysis

3. The above manuals shall be termed henceforth as FSSAI manuals of methods of analysis and shall be used by the laboratories with immediate effect. The process of updation of test methods is dynamic owing to newer developments happening from time to time in the field of food testing/analysis. Queries/concerns, if any, may be forwarded to *email: labs@fssai.gov.in, sp-sampling@fssai.gov.in*

  
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